

(b) how it varies with its original estimate;

(c) the estimated expenditure incurred on its furnishing and purchase of furniture;

(d) whether he has received complaints of bungling in purchase of furniture; and

(e) if so, the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) The cost of construction of the Jawahar Vyapar Bhawan is estimated at Rs. 3280 lakhs. This amount does not include the extra claims of Civil Works Contractor which are under scrutiny amounting to Rs. 3.20 crores and Rs. 1.24 crs., part amount in respect of claims under arbitration.

(b) The preliminary estimate (made in 1977) was Rs. 476.10 lakhs. However, this was not correct because of under-estimation in respect of plinth area. Central Air-conditioning area, extra cost due to structural pattern, lifts, fire fighting system etc. In December, 1985, revised estimate of Rs. 25.90 crores was sanctioned.

(c) The expenditure incurred till 31st March, 1990 is estimated at Rs. 3.25 crores.

(d) and (e). Irregularities in the award of work of for furniture and furnishing are being enquired into by STC

Eligibility Certificate on Life Saving Equipment

9488. SHRI K.S. RAO: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have decided to decentralise powers for the issue of eligi-

bility certificate in respect of life saving equipment;

(b) if so, the details thereof and the objective behind the decision; and

(c) the number of persons likely to benefit by the decentralisation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) to (c). In current Policy, import of Life Saving Equipment under OGL is allowed only by those who have adequate after sales service arrangements as certified by DGTD. In order to ensure that there is no disruption in the availability of such equipments because of the condition of production of certificate of eligibility, the issue of such certificate has been decentralised and in addition to DGTD, CMOs or Civil Surgeon of a District and the Chief Medical Superintendent of the Hospital attached to a recognised Medical College have also been designated as agencies for the purpose of grant of such certificates.

SAIL Steps to Boost Raw Materials

9489. SHRI K.S. RAO: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Steel Authority of India Limited (SAIL) has agreed to invest thirty per cent of funds in improving raw materials as part of modernisation plan in its steel plant as stated in the Indian Express, dated 19 March, 1990, and

(b) if so, the other steps being considered to improve the production?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, sir. SAIL is investing substantial portion of its internal resources as part of its modernisation plan in improving the Raw materials